

H.R.A. as per the recommendations of HFPC Report ranging from 15 to 30 per cent on their Basic Pay per month?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) Nine executives of ITDC in Delhi who have their own residential accommodation, have been provided with company owned/leased accommodation.

Similar information in respect of out station units of ITDC is being collected and will be placed on the table of the Sabha.

(b) Keeping the operational duties attached to the posts in view, ITDC provides residential accommodation to its General Managers/Managers of Hotels and other senior officers under the rules of the Corporation.

Appointments in ITDC

4182. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of persons, their age, basic qualification, past experience, scales of pay and duties and responsibilities, who were appointed by ITDC Headquarters on Supervisory and Executive Post, during January, 1998 to March, 1992;

(b) whether it is a fact that in most of the cases, the appointment in ITDC were made just to oblige some influential persons rather than their actual needs in ITDC;

(c) if the answer to part (b) above be in the negative what, are the details of those persons except those appointed on compassionate grounds, indicating family background of each and the justification of posts to which he/she is appointed during the above period;

(d) whether Government propose to hold an impartial inquiry to see as to how the posts to favour a few have been crea-

ted, abolished, upgraded, downgraded, transferred and filled up in ITDC during Sixth and Seventh Five Year Plan period; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c) The appointments to supervisory as well as executive posts in ITDC are made in accordance with the provisions of the ITDC Recruitment, Promotion and Seniority Rules and are based on the requirements of the Corporation.

During the period from January, 1988 to March, 1992, 30 Executives and 4 Supervisors were appointed in ITDC.

(d) and (e) The posts are created, abolished, upgraded, downgraded, transferred and filled up in ITDC in accordance with the commercial requirement of the ITDC.

Economy Measures in expenditure incurred by ITDC

4183. SHRI CHATURANAN MISHRA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have issued any instructions to the Management of ITDC to observe strict economy measures in non-Plan expenditure;

(b) whether Government have set up any machinery to ensure that such instructions are scrupulously observed; and

(c) if so, what are the details of savings achieved in the expenditure as a result thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) Periodic review of performance of ITDC is undertaken by the Government.

(c) The details of turnover, revenue expenditure and percentage of expenditure

to turnover in respect of ITDC for the last three years are given below:—

(Rs. in crores)

Year	Turnover	Revenue expenditure	%age to Turnover
1989-90	119.88	108.28	90.32
1990-91	121.93	119.54	98.04
1991-92	139.60	133.76	95.82

Common seniority list for pre-revised scales in ITDC

4184. SHRI GAYA SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that in order that ITDC should not exercise arbitrary powers to alter seniority and promotional avenue on its own whims and fancy, the Hon'ble Delhi High Court in the Judgement of Civil Writ Petition No. 3647 of 1990 directed that common seniority list for all employees in the pre-revised scale of Rs. 550-900, be prepared;

(b) if so, to what extent the objects directed by the Delhi High Court, have been achieved by ITDC Management so far;

(c) whether the scale-wise common seniority down-below the post of Deputy General Managers for non-specialised cadres have been prepared and implemented; and

(d) if the answer to part (c) above be in negative, the reason and justification therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) In accordance with the provisions of ITDC Recruitment, Promotion and Seniority Rules, the promotions from the level of employees in pre-revised scale of Rs. 550-900 (non-executive) is through a process of selection to the lowest executive level in the

scale of Rs. 700-1300 (pre-revised). These selections are based on merit and not on seniority alone.

The existing function-wise seniority lists in the pre-revised scale of Rs. 550-900 prepared according to ITDC Recruitment, Promotion and Seniority Rules are not at variance with the spirit of the judgement of the Delhi High Court and do not confer any arbitrary powers to alter seniority and promotional avenues.

(c) and (d) The seniority lists in various cadres are prepared according to ITDC Recruitment, Promotion and Seniority Rules and are function-wise from where generally transfers do not take place to other functional areas. These Rules have specific provisions for protection of seniority in cases where due to administrative reasons transfers become unavoidable. As such, there is no need to alter the seniority lists based on functional considerations. Hence the preparation of scale-wise common seniority lists is not considered necessary.

Duty relaxed for import of tourist cars

4185 SHRI SATISH PRADHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have decided to relax duty for tourist cars to boost tourism;

(b) if so, what are the details thereof and also justification therefor;